

Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.120/KB/2014 C.A-206/2015 IA- 39/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company		Dhiraj Kumar Mantri -Versus- Lovely Tradecom Pvt.Ltd & Ors		
	Under Section	397./398 O & M		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1-	Mr. Schmil	Hague)	Potritican	9/8/17

1. Mr. Anirban Ray 2. Mr. Jishu Chowdhung 3. Mr. Jayanto Sengupta 4. Mr. Asitra Bash 5. Ms. Sustmita Ghosh

Respondent

9/8/17

09-08-2017 – CP No. 120/KB/2014- CA-206/2015- IA-39/2017 – Dhiraj Kumar Mantri Vs. Lovely Tradecom Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present.

The petitioner has completed his part of argument in CA No. 206/2015. The Respondents have also partly completed his part. They have to submit citations.

The petitioner is at liberty to give reply to the respondents.

Fix 24-08-2017.

The undertaking given on the last date by the respondents shall continue till further orders.

MANORAMA KUMARI MEMBER(J)